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title: Motion regarding extension of time for presentation of Report of Joint Committee on Insolvency and Bankruptcy Code, 2015.

DR. SANJAY JAISWAL (PASCHIM CHAMPARAN): Madam, I beg to move the following:-

"That the extension of time granted to the Joint Committee on the Insolvency and Bankruptcy Code, 2015 by the House on 26th February, 2016 for presentation of the Report up to the last day of the first week of the second part of the Budget Session, 2016, may be treated as extension up to the last day of the first week of the current Session."

HON. SPEAKER: The question is:

"That the extension of time granted to the Joint Committee on the Insolvency and Bankruptcy Code, 2015 by the House on 26th February, 2016 for presentation of the Report up to the last day of the first week of the second part of the Budget Session, 2016, may be treated as extension up to the last day of the first week of the current Session."

The motion was adopted.

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